

DIVISION BENCH

ITEM NO.153

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.348/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ROC V/S MORADABAD CLUB PVT LTD.
UNDER SECTION	271(C) R/W 272(3) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Krishna Dev Vyas, Adv.

: For the ROC

Sh. Rishi Sood alongwith

: For the Respondent

Sh. Prafull Singh Chandel, Adv.

ORDER

- 1. At the request of Ld. Counsel, Sh. Krishna Dev Vyas representing the ROC, the matter is adjourned for further hearing on 11th July, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

09th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**